

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
RAJYA SABHA
QUESTION NO03.12.2010
ANSWERED ON
AUTONOMY TO IITS AND IIMS .

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Smt. Jayanthi Natarajan

Will the Minister of COALHUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) whether Government proposes to grant autonomy to IITs and IIMs in the country;
- (b) if so, the details thereof;
- (c) whether this step will make higher education too costly and beyond the reach of common man; and
- (d) if so, the remedial measures Government proposes to take in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(SMT. D. PURANDESWARI)

(a) & (b) : While, the Indian Institutes of Technology (IITs) are autonomous Institutes (Institutes of National Importance) governed by the provisions under the Institutes of Technology Act, 1961 and their respective Statutes, the Indian Institutes of Management (IIMs) are autonomous bodies registered under the Societies Registration Act, 1860 and governed by the respective Boards of Governors in accordance with their Memoranda of Association. Both IITs and IIMs enjoy academic and functional autonomy in determining their academic and research policies, procedure for awarding degrees, appointments and administrative affairs, expenditure management, etc.

(c) & (d) : No, Sir. The fee structure in the IITs is highly subsidized and has remained static over a considerable period of time. Since 2008, tuition fees for B.Tech. and M.Tech. courses in IITs are Rs. 25,000/- per semester, or Rs. 50,000/- per year, with a fee-waiver of Rs. 20,000/- per semester for non-sponsored M.Tech. candidates. The IIMs provide need based scholarships / financial assistance to the students, quantum of which are decided on case to case basis by Committees constituted for the purpose. Also, easy bank loans are made available to the students. The IIMs have reiterated that no student has been denied opportunity to pursue a course in higher education for want of adequate resources.